

grant of enhanced quota or export of cotton in view of bumper cotton crop in the State to ensure protection of interest of cotton growers regarding remunerative prices:

(b) if so, the details of the proposal; and

(c) the action taken/proposed by Government?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Government of Maharashtra has sought an additional quota for the export of 3.00 lakh bales of cotton of staple length 24.5 mm and above for export during the 1989-90 cotton season.

(c) Government have released an additional quota for the export of 1.00 lakh bales of cotton of staple length 24.5 mm and above in favour of the Maharashtra State

Cooperative Cotton Growers Marketing Federation Ltd. taking the total export quota allotted to it to 2.80 lakh bales.

**Carpet weaving Training Centres In Uttar Pradesh and Rajasthan**

5317. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the number of centres functioning under carpet weaving training scheme in Uttar Pradesh and Rajasthan;

(b) the number of training centres which are in operation and those which have lying closed down separately; and

(c) the steps taken to reopen the closed training centres?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (b). The information is as under:

<i>Name of the State</i>	<i>Total No. of Centres</i>	<i>No. of Centres in Operation</i>	<i>No of centres lying defunct</i>
1	2	3	4
i) Uttar Pradesh	182	145	37
ii) Rajasthan	13	9	4

(c) The following steps have been initiated to reopen the closed training centres:

- i) New Locations and buildings have been identified.
- ii) New trainees have been enrolled
- iii) Stipend rates for the trainees have been raised.
- iv) Arrangements have been made to supply required quantity of yarn for

these centres.

- v) Action has been taken to regularise the services of the Instructor/Assistant Instructor working in the Carpet Scheme.

[English]

**Recognition of Medical Degree Awarded by Universities in Africa**

5318. DR. BIPLAB DASGUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the medical degrees awarded by Universities in Africa are recognised by Medical Council of India; and

(b) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) and (b). The following qualification awarded by the Universities in Africa are recognised by virtue of their inclusion in the Second Schedule and part II of the Third Schedule (when held by Indian national only) of the Indian Medical Council Act, 1956:

#### SECOND SCHEDULE

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Union of South Africa

M.B., Ch. B. University of South Africa (b)

M.B., Ch. B. and M.D., Ch. M. University of Cape Town (a) (c)

M.B., Ch. B. and M.D., Ch. B. University of the Witwatersrand Johannesburg (a) (c)

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(a) The qualification must be included in Table (F) of the British Medical Register as published from time to time by the General Medical Council of United Kingdom.

(b) When granted on or before the

31 October, 1937.

(c) When granted on or before the 31st March, 1942.

#### PART II OF THE THIRD SCHEDULE

M. B., B. Ch. (Makerere University College of East Africa)

M. B., Ch. B. (University of Zambia) Lusaka:

[*Translation*]

#### Allotment of Sugar to States

5319. SHRIGULABCHAND KATARIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quota of free sale and levy sugar allotted to different States, month-wise;

(b) whether the prices of sugar are again rising due to the non-availability of levy sugar; and

(c) if so, the steps proposed to be taken by Government in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Under the present policy partial control, levy sugar is allotted to State Governments and Union Territories or Public Distribution System. The monthly levy sugar quota is 3.32 lakh tonnes for 1st February, 1987 and the statewise details are given in the attached Statement.

Free sale sugar is released each month for sale in the open market by the mills to any wholesale sugar licensed dealer in the country. The month-wise free sale sugar released during the current sugar season 1989-90 are as under: